

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.176/KB/2018
CA(IB) No. 93/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st March 2018, 10.30 A.M

Name of the Company	State Bank of India -Vs- Impex Metal & Ferro Alloys Ltd.		
Under Section	IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. SIDDHARTHA DATTA, ADV.
2. MRS. ISHA SINHA, ADV.
3. MS. PRA PA GANGULY, ADV.

FINANCIAL
CREDITOR

Praga
1.3.2018

1. PRANIT BAG, ADV.
2. SNEHASHIS SEN, ADV.

CORPORATE
DEBTOR.

Sen
01.03.18

ORDER

Ld. Counsel on behalf of the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)